STATEMENT OF IMMOVEABLE PROPERTY AS ON 31.07.2013

Sr. No.	Description	Location	Area	Date on which acquired
01	02	03	04	05
01	Flat	3272/45D Chandigarh	---	1987
02	Agricultural Land	Kalalmajri District Ambala	9K 1M	Share in joint ancestral land.
03.	House	--do--	--	Ancestral House (7th share)
04.	Plot	Kharar District Mohali (Pb.)	450 sq. yds.	31.08.2010

STATEMENT OF MOVEABLE PROPERTY AS ON 31.07.2013

Sr. No.	Description	Owned by	Date on which acquired
01	02	03	04
01.	Gold Ornaments (775.900 gms.)	Self & wife	1974 to April 1999
02.	Silver (6595 gms.)	-do-	-do-
03.	Motor Car (Swift DZire)	Self	2008
04.	Refrigerator Colour TV CD Player Desert Coolers Home & Office Furniture Personal Computer		
05.	.32 Bore Revolver		

STATEMENT OF LIQUID ASSETS AS ON 31.07.2013

Sr. No.	Description	Amount
01	02	03
01.	Saving Bank Accounts	Rs. 12,00,000/-
02.	PPF Account	Rs. 05,00,314/-
03.	GPF Account	Rs. 15,92,510/-

LIFE INSURANCE POLICIES AS ON 31.07.2013

Sr. No.	**Description**	**Sum insured**	**Date of maturity**
01	02	03	04
01.	LIC	Rs. 01,00,000/-	19.03.2013
02.	SBI Life	Rs. 02,00,000/-	25.01.2021
03.	GIS	Rs. 01,20,000/-	

STATEMENT OF DEBTS AND LIABILITIES AS ON July 31, 2013

Name and address of the creditor	Date on which liability incurred	Details of transaction	Extent of liability
01	02	03	04
Allahabad Bank Ludhiana	28.08.2010	Loan for plot	Rs. 06,75,000/- Balance Rs. 05,81,439/-

YS Chauhan